

Restoration no. 3363/99  
OA No. 1542/93

30/8/99

Hon. Mr. C. Dayal, A.M.  
Hon. Mr. Rafiq Uddin, J.M.

None for the applicant. Shri N. Singh  
appears for Shri R. Tiwari for the  
respondents. There is restoration  
application. Last opportunity is  
allowed to the applicant to present  
his case for restoration on the next  
date. List this case for orders  
on 07/10/99.

*[Signature]*  
J.M.

*[Signature]*  
A.M.

07-10-99

Hon'ble Mr. SKI Naqvi, JM

No one is present for either parties. Put up  
for orders on 29-11-99.

*[Signature]*  
Member (J)

Tube/

Rept. Appl.  
in  
O.A. No. 1

29.11.99

Hon. Mr. S.K.T. Nagvi, J.M.  
Hon. Mr. M.P. Singh, A.M.

None for the applicant even on senpe list. ~~The~~ Same was the position on last preceding dates on 07.10.99 and 30.8.99. It appears that the applicant is not more interested in the matter. The M.A. No. 3363/99 is dismissed accordingly.

with  
A.M.

Re  
J.M.

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